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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For hearing	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Rama- chandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s:

RAMCHANDRA DALLARAM
CHOUDHARY - RP

ANIL KUMAR H
ADVOCATE IRP

ADVOCATE FOR RESPONDENT/s:

Ms. PRINCY PONNAN

MR. SHYAM V. PRASAD

DR. S.B. VIKRAM

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ORDER

Heard Shri Ramchandra D Choudhary, learned RP; Shri Anil Kumar.H, learned Counsel for IRP; Ms.Princy Ponnann along with Shri Shyam V Prasad, learned Counsel for Respondent; Shri Dr.S.B.Vikram, party-in-person, Respondent.

Order Reserved on IA's. In the meantime the Resolution Professional is directed to file his statement of accounts from the date of his appointment as IRP/RP so also fees claimed by him per month basis in these proceedings.



MEMBER (T)



MEMBER (J)

Shruthi

Verified

Court Officer